

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

Sub:-Directions regarding exercise of option for switch-over from NPS to OPS.

Ref:- Communication No. 44718-21 of 2026/RG/NG- 512 (I) dated 01.10.2026 of the Worthy Registrar General.

ORDER

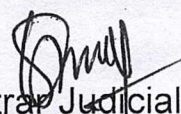
No:- 267/RJS.

Dated:- 04.10.2026.

In pursuance of the above-referenced communication and Government Order No. 305-F of 2026 dated 28.09.2026, all the Officers and Officials of the Srinagar Wing who are currently covered under the Defined Contribution Pension Scheme (NPS) are hereby notified to exercise their option to switch to the Old Pension Scheme (OPS), provided they meet the eligibility criteria.

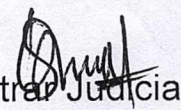
This provision is specifically applicable to staff members who joined service on or after 01.01.2010, but were appointed against posts or vacancies that were officially advertised/ notified prior to 24.12.2009 (the date of issuance of SRO-400).

The eligible officers/ officials seeking to avail this benefit must submit their details using the prescribed Annexure-A format. The fully completed option forms must reach this office by or before 06.10.2026, without fail, for ensuring smooth and timely onward transmission thereof to the office of the Worthy Registrar General.


Registrar Judicial,
Srinagar

Copy to :-

1. The Worthy Registrar General, High Court of J&K and Ladakh, Srinagar, for kind information.
2. Assistant Registrar (Administration), for ensuring circulation of order amongst all the concerned.
3. Incharge NIC for uploading the order on the official website of the High Court.
4. Notice boards.
5. Office file.


Registrar Judicial,
Srinagar